

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2179**

TO BE ANSWERED ON THE 31ST JULY, 2018/SHRAVANA 9, 1940 (SAKA)

REPRESENTATION OF STATES IN HLC

2179. COL. SONARAM CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether release of the assistance from NDRF for combating any disaster is decided by the High Level Committee (HLC);

(b) whether there is no representative of the States in HLC and the States do not get any opportunity to present their case effectively resulting in certain important and desired aspects remaining undiscussed/unattended and the States do not get the desired funds;

(c) if so, whether the Government is considering to permit the States to present their case in the HLC meetings; and

(d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) Yes, Madam.

(b) to (d) No Madam. The High Level Committee (HLC) consists of Union Home Minister (Chairman) and its members are Finance Minister, Agriculture & Farmers Welfare Minister and Vice Chairman of NITI Aayog.

It is mentioned that based on the memorandum submitted by the concerned State Government, an Inter-Ministerial Central Team (IMCT) visit the State for on the spot assessment of the damages and have extensive discussion with Officers of State Government at various levels.

Based on the spot assessment & discussion with State Government, IMCT report is considered by Sub-Committee of National Executive Committee (SC-NEC) and final assistance is approval by HLC in conformity with the norms of schemes.
